

(9)

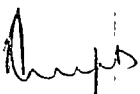
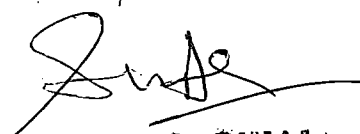
**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

O.A./I.A./M.P. No. 209/95

Haban Khan

Versus

U.O. 8 008.

| Date of Order                                                            | Orders                                                                                                                                                                                                                                                                                                                                                                                      |
|--------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19-9-2001                                                                | None present for the applicant<br>Mr. Bhanwar Bapri, Counsel for respondents                                                                                                                                                                                                                                                                                                                |
| <p>1/11/01<br/>24/9/01</p>                                               | <p>On the perusal of order sheets, it appears that none was present for the applicant on 10.8.2001, 21-8-2001, <del>and</del>, 7-9-2001 and today.</p> <p>It appears that that the applicant has lost interest in this OA. Therefore this OA is dismissed in default and for non prosecution.</p>                                                                                           |
| <p>copy sent to<br/>480/cont 12288</p> <p>note _____<br/>dated _____</p> | <p style="text-align: center;"> <br/> <b>A. P. NAGRATH</b><br/>           ADMINISTRATIVE MEMBER         </p> <p style="text-align: right;"> <br/> <b>(S. K. AGARWAL)</b><br/>           JUDICIAL MEMBER         </p> |